

From:

The District & Sessions Judge,  
Delhi.

To:

The Registrar General,  
Delhi High Court,  
New Delhi.

No. F.5(5) Spl.MM/2011/\_\_\_\_\_

Dated, Delhi the \_\_\_\_\_

Sub: Appointment of Special Metropolitan Magistrates/Special Municipal  
Magistrates ( Littering)

Sir,

In continuation to this office letter No. F.5(5)Spl.MM/2011/2075 dated  
20.09.2011, on the subject cited above, I am to inform you that Sh. Baldev Chander Karla,  
Special Metropolitan Magistrate has appeared before me and he has been administered  
the requisite Oath of allegiance to the constitution of India.

His Oath of allegiance to the constitution of India, alongwith Joining report is  
enclosed herewith.

Yours faithfully,

  
( PRATIBHA RANI )

District & Sessions Judge  
Delhi. *Am*

Encl. As above

No.F.5(5)Spl.MM/2011/ 58041

Dated, Delhi the 21 SEP 2011

Copy forwarded for information and necessary action to:-

- ✓ 1. The Officers In-charge, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Director, Delhi Judicial Academy, Karkardooma Court, Delhi.
3. The Accounts officer concerned ( through Ld. DDO), Accounts Branch, Tis Hazari Court. Delhi .
4. The Commissioner, MCD, Town Hall, Delhi.
5. The Chairperson, NDMC, Palika Kendra, New Delhi.

  
District & Sessions Judge

Delhi. *Am*  
P.C. 13300